

173 D. G. 1972-73 (Deptt. CHAITRA 25, 1894 (SAKA) D. G. 1972-73 Min. 174  
of Science and Techno.) Communications

SHRI C. K. CHANDRAPPA (Telli-  
cherry) : No, Sir.

MR. DEPUTY-SPEAKER : So, I will  
put cut motions Nos. 1 to 5 to the vote of  
the House.

*Cut motions Nos. 1 to 5 were put  
and negatived.*

MR. DEPUTY-SPEAKER : Now, the  
question is :

"That the respective sums not exceeding  
the amounts shown in the fourth column  
of the Order Paper be granted to the  
President to complete the sums necessary  
to defray the charges that will come in  
course of payment during the year  
ending the 31st day of March, 1973, in  
respect of the heads of demands entered  
in the second column thereof against  
Demands Nos. 96 to 98 relating to the  
Department of Science and Technology."

*The motion was adopted.*

[The motions for Demands for Grants  
which were adopted by the Lok  
Sabha, are reproduced  
below - Ed.]

DEMAND NO. 96—DEPARTMENT OF SCIENCE  
AND TECHNOLOGY

"That a sum not exceeding  
Rs. 2,95,25,000 be granted to the Presi-  
dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March, 1973, in  
respect of, 'Department of Science and  
Technology'."

DEMAND NO. 97—SURVEY OF INDIA

"That a sum not exceeding  
Rs. 7,42,45,000 be granted to the Presi-  
dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March, 1973, in  
respect of 'Survey of India'."

DEMAND NO. 98—GRANTS TO COUNCIL OF  
SCIENTIFIC AND INDUSTRIAL RESEARCH

"That a sum not exceeding  
Rs. 20,61,08,000 be granted to the  
President to complete the sum necessary  
to defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March, 1973, in  
respect of 'Grants to Council of Scien-  
tific and Industrial Research'."

15.22 hrs.

(ii) MINISTRY OF COMMUNICATIONS

MR. DEPUTY-SPEAKER : The House  
will now take up discussion and voting on  
Demand Nos. 87 to 90, 136 and 137 rela-  
ting to the Ministry of Communications for  
which four hours have been allotted.

Hon. Members present in the House who  
are desirous of moving their cut motions  
may send slips to the Table within 15  
minutes indicating the serial numbers of the  
cut motions they would like to move.

DEMAND NO. 87—MINISTRY OF  
COMMUNICATIONS

MR. DEPUTY-SPEAKER : Motion  
moved :

"That a sum not exceeding  
Rs. 61,87,000 be granted to the Presi-  
dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-  
ing the 31st day of March, 1973, in  
respect of 'Ministry of Communications'."

DEMAND NO. 88—OVERSEAS  
COMMUNICATIONS SERVICE

MR. DEPUTY-SPEAKER : Motion  
moved :

"That a sum not exceeding  
Rs. 4,36,70,000 be granted to the Presi-  
dent to complete the sum necessary to  
defray the charges which will come in  
course of payment during the year end-

ing the 31st day of March, 1973, in respect of 'Overseas Communications Service'."

**DEMAND No. 89—POSTS AND TELEGRAPHS  
(WORKING EXPENSES)**

**MR. DEPUTY-SPEAKER :** Motion moved :

"That a sum not exceeding Rs. 2,43,60,61,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1973, in respect of 'Posts and Telegraphs (Working Expenses)'."

**DEMAND No. 90—POSTS AND TELEGRAPHS—  
DIVIDEND TO GENERAL REVENUES  
APPROPRIATION TO RESERVE  
FUNDS AND REPAYMENT OF  
LOANS FROM GENERAL  
REVENUES**

**MR. DEPUTY-SPEAKER :** Motion moved :

"That a sum not exceeding Rs. 37,59,98,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1973, in respect of 'Posts and Telegraphs—Dividend to General Revenues Appropriation to Reserve Funds and Repayment of Loans from General Revenues'."

**DEMAND No. 136—CAPITAL OUTLAY ON  
POSTS AND TELEGRAPHS (NOT MET  
FROM REVENUE)**

**MR. DEPUTY-SPEAKER :** Motion moved :

"That a sum not exceeding Rs. 1,21,05,83,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1973, in respect of 'Capital Outlay on Posts and Telegraphs (Not met from Revenue)'."

**DEMAND No. 137—OTHER CAPITAL OUTLAY  
OF THE MINISTRY OF COMMUNICATIONS**

**MR. DEPUTY-SPEAKER :** Motion moved :

"That a sum not exceeding Rs. 3,00,62,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1973, in respect of 'Other Capital Outlay of the Ministry of Communications'."

The Demands are before the House.

**\*SHRI MANORANJAN HAZRA** (Arambagh) : Mr. Deputy Speaker, Sir, The Posts and Telegraphs Department is considered as a public utility service. In fact it should be treated as such. But often attempts are made to use it as a commercial organisation. As a result of this, the organisation has neither developed as a public utility service nor as a commercial organisation.

Sir, in this department, nearly three lakh persons work as a regular employees and nearly two-lakh persons work as an extra-departmental hands. If such an organisation which should have functioned as a public utility service, is not allowed to function as such then lot of complications will naturally creep into it. Adding to this difficulty, the working of this Department is frequently interfered with by the Ministries of Finance and the Ministry of Home Affairs. As a result of these interferences, neither the Department nor the Minister is left with any independence of their own. This has adversely affected the administration of the Department and made it dependent on other departments. The cause of public service has been jeopardised. The Welfare of the staff has been relegated to a position of neglect and harmony in staff relation has been upset.

Mr. Deputy Speaker, Sir, The P & T Board was set up in 1961 to invest it with

certain amount autonomy to enable it to cope with the growing needs of public service. Unfortunately this objective has not been fulfilled. The hon. Minister has already conceded that he has to depend on other sister organisations for its functioning but these sister organisations do not always extend the desired co-operation. The Indian Airlines do not carry mail for quite a few days in a month and the railways too do not make extra space available for the mail which could not be carried by air-service. As a consequence, we find that mail bags keep on piling resulting in delay in their delivery. The load of heavy work finally devolves on the lower staff. To clear the back-log, they have to put in extra hours of work. Far from appreciating this, they are subjected to caustic remarks of the senior officers who go about saying that the workers had manouvered the situation to earn overtime. Even despite the grant of overtime, when the workers fail to clear the work and respond to demands for extra time work, due to exhaustion, they are subjected to punishment and victimisation.

Sir, if we look at the functioning of the Department then what do we find? My experience about the functioning of the Posts and Telegraphs Department is indeed very bitter. I will first say something about telegrams. Telegrams are sent by public because they treat the matter to be urgent and they spend extra amount for this. Can you imagine Sir, that a very large number of telegrams are actually sent by post and not by telegraphic system. When this is done the work load of the workers increase. I will, in this connection quote from a notice which has been put up by this R. M. S., Udaipur which reads as follows :—

“On receipt of any telegram cover containing telegrams as “usual mails” please ring up Telephone No. 477 and inform the officer incharge to make arrangements for picking up immediately such covers from the mail office”.

This notice itself proves that telegrams are being sent by post.

Now I will say something about telephones. I will only try to show how bills are inflated. I will quote only one example

and not many. Sir I will refer to a case reported in A. I. R. on the 5th January, 1972. In this case, on Telephone No. 263578, against an average quarterly charge of Rs. 500 an inflated bill of Rs. 72,500 was charged. Again on telephone No. 265177 against an average quarterly charge of Rs. 150 an inflated bill of Rs. 20,000 was charged. The telephones were disconnected. After investigation it was found out that some individual had approached these telephone owners for some money. Failing to receive the same, telephones were connected with the nearby pole and in this way the bill amount was inflated. In this case the court verdict has gone in favour of the telephone owners. Sir, while the authorities are prompt in inflicting punishment, they remain totally indifferent towards appointment of extra hands even when increase in work load justifies it. On the other hand we find that nearly a dozen posts of Directors carrying a salary Rs. 1300—1600 were created. But so far as Class III and Class IV employees are concerned, there is a virtual ban on their recruitment. In this connection I will submit that unemployment has assumed alarming proportions in our country and I will urge upon the hon. Minister to see that more and more persons are recruited in the Department. For this the P & T Board has to function independently.

I would also like to say something about the extra-departmental employees. While a regular employee gets Rs. 200 for 8 hours work, the extra-departmental employee gets a small payment of Rs. 40/50 for 5 hours work. I strongly feel that some parity should be effected in the two rates of payment. I will suggest that in the case of extra Departmental employees, for four hours work the remuneration should be Rs. 100 and for 5 hours work it should be Rs. 125 as the minimum. The Extra Departmental employees work in village post offices. They have no security arrangement for keeping money safe in village post offices wherefrom money orders are sent. They have not been provided with iron safes. I feel that benefits of pay and other benefits as are available to other regular employees should be made available to them also.

A few words about the working conditions of the P & T employees. I would not like to go very far. Here, in Delhi Railway

[Shri Manojanjan Hazra]

Station, the employees have to work in a dark and dingy room. The employees have to work for long hours at night and it would not be an exaggeration to say that they have a feel of the "black hole" tragedy during every hour of their work. No officer pays any visit to this place. They are afraid that the workers will put up a demand for redressal of their difficulties. Hence their difficulties remain unattended to. I hope the hon. Minister will at least look into the matter.

Despite manifold handicaps and indifference from their officers, the workers of the Department are trying to perform their duties to the best of their capacity. During the recent war, a RMS employee and his wife were killed, but nothing has been done by Government. The employees have to work under very trying conditions in the border areas and through scorching summer and biting cold but they are paid no border allowance for this. I am sure the hon. Minister will look into this matter also.

Mere politiquing will not do. The National Federation for P & T employees serve as a National for the workers unfortunately, the Government is trying to break this organisation by setting up a parallel organisation. So disruption is at large and the right of workers in respect of ventilating their grievances has been stopped practically. For participating in demonstration for 10 or 15 minutes the employees in Kerala are charged with break of duty. Therefore instead of this repressive measure, we have to deal with the problems of labour with sympathy and understanding not by political cliques.

Sir, I would now like to say something to show how very sympathetic this Government is towards West Bengal from where I came. I quote below from Ranjit Babu's book, the rental and call charges for Calcutta, Bombay, Delhi and Madras:—

	Rental for telephone	Call charges
Calcutta—	Rs. 14	8
Bombay—	Rs. 12	10
Delhi & Madras —	Rs. 10	12

Why should such a thing happen? Why we should have only 8 calls for Calcutta when it is 10 and 12 in Bombay, Delhi and Madras. Why this discrimination between one State and the other? I say, every State should be treated alike. It may be argued that the cost of construction and maintenance is different in different places. Even conceding that, how is it that the cost is same in Delhi and Madras while it is so high in Calcutta and so low in Delhi and Madras again. I do not grudge the States which are having the benefits. I do not suggest that these be withdrawn from them. All I want to say is that West Bengal should be treated on par with other States and not discriminated against.

In conclusion, I would request the hon. Minister to assert his autonomy, extirpate himself from the pincers influence of the Ministries of Home Affairs and Finance, and revamp the whole department to help it to play its role of public utility.

Mr. Deputy Speaker, Sir, I thank you for the opportunity you have given to me and with these words I conclude, Sir.

श्री राम भगत पास्वान ( रोसेरा ) :  
आदरणीय उपाध्यक्ष महोदय, मैं आपका बहुत ही आभारी हूँ कि आपने मुझे संचार विभाग की मागों पर चर्चा करने का अवसर प्रदान किया। यह सही है कि जब से आज़ादी आई है डाक तार विभाग का विकास बहुत हुआ है। फिर भी हमारा जो लक्ष्य है विकास का जो लक्ष्य है, उस बिन्दु तक हम नहीं पहुँच पाये हैं। हम उससे बहुत पीछे ही हैं। यह डाक-तार विभाग सरकार का ऐसा विभाग है जहाँ जनता की सेवा निष्पक्ष भाव से की जाती है। यह विभाग जानेस्टी, सच्चाई और श्रम के लिये बहुत ही प्रसिद्ध है। फिर भी जब हम इस विभाग के कर्मचारियों की ओर देखते हैं तो ऐसा लगता है कि उनके साथ सरकार की सहानुभूति कुछ और ब्रह्मिक होनी चाहिए। जहाँ तक आवास की व्यवस्था का संबंध है, आग कर हमारे डिब्बान में डाक तार विभाग का जो कार्यालय है, वह सरकार

के अपने मकान में नहीं चला रहा है। कही तो किराये पर लेकर और कही गांव के आदमी मकान दे देते हैं, तो वहां पर डाक-तार विभाग का काम चलता है। इनकी हालत इतनी दयनीय रहती है कि पानी बरसता रहता है और कर्मचारी लोग उसमें कार्य करते रहते हैं। लाखों का ट्रांजिक्शन वहां होता है, परन्तु सुरक्षा की कोई खास व्यवस्था नहीं रहती है। इस लिये मैं सरकार का ध्यान दिलाना चाहता हूँ कि पी० एण्ड टी० विभाग में जो आवागम की बहुत बड़ी समस्या है, उसे शीघ्र दूर करें। खास कर तृतीय और चतुर्थ श्रेणी के जो कर्मचारी हैं, वे दिन भर काम करते हैं और उसके बाद कहीं फुट-पाथ पर, कहीं पोस्ट-आफिस के बरामदे में या कहीं प्लेटफार्म पर जाकर विश्राम करते हैं। यद्यपि उन्हें आठ घण्टे की छुट्टी दी गई है, फिर भी उस समय से अधिक ही उन्हें काम करना पड़ता है।

दूसरी मांग उन लोगों के समक्ष यह है कि सच्चाई और निष्पक्ष भाव से जनता की सेवा करने के बाद भी उन लोगों को जो चिलड्रन एजुकेशन एलाउन्स मिलता है वह प्री-यूनिवर्सिटी एजुकेशन तक ही प्राप्त होता है। उसके बाद की शिक्षा के लिये वह बन्द कर दिया जाता है। मैं सरकार से अनुरोध करूंगा कि जहाँ तक उन लोगों के बच्चे पढ़ें, वहाँ तक चिलड्रन एजुकेशन एलाउन्स मिलना चाहिये। इसमें दूसरी बात यह है कि जो कर्मचारी अपने बच्चे को दूसरी जगह पढ़ने के लिये भेजते हैं उन्हें अलाउंस मिलता है, परन्तु जो अपने पास में रखते हैं, उन्हें इस सुविधा से वंचित कर दिया जाता है। एक तो बहुत थोड़ा सा ही एलाउन्ट मिलता है, शायद 10-15 रुपया ही मिल रहा है। इतने रुपयों में अपने बच्चे को बाहर शिक्षा प्राप्त करने के लिये बाहर भेजें यह असम्भव है। मैं मंत्री महोदय का ध्यान इस ओर दिलाना चाहता हूँ कि संचार विभाग के कर्मचारी अपने बच्चों को जितना भी पढ़ायें, चाहे पास में रख कर या कहीं बाहर भेज कर, उनको यह सुविधा दी जानी चाहिये।

इसके बाद मैं मंत्री महोदय का ध्यान अपने डिबीजन की एक खाम समस्या की तरफ दिलाना चाहता हूँ। हमारे डिबीजन दशमगा में महाराजा का मकान खीदा गया था, करीब पांच-सात माल पहले। उसमें अभी पी० एण्ड टी० ट्रेनिंग सेन्टर चल रहा है, जिसमें चार प्रान्तों के प्रशिक्षणार्थियों को प्रशिक्षण दिया जा रहा है। (व्यवधान)

अभी मुझे तीन चार मिनट और चाहिए।

**उपाध्यक्ष महोदय :** आप सोमवार को दो तीन मिनट में खत्म करेंगे।

DR. LAXMINARAIN PANDEYA  
(Mandsaur) : I beg to move :

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Delay in extending telephone facilities to Ratangarh Jat, Singoli and Diken in Mandsaur district of Madhya Pradesh (2)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Failure to introduce telephone microwave system between Indore and Bombay (3)]

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Delay in introducing direct dialling system between Bhopal and Delhi (4)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Delay in providing telephone facilities in the backward and tribal areas of Madhya Pradesh (5)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Shri Laxminarayan Pandeya]

[Indifference to provide postal and telegraph facilities in the tribal districts of Madhya Pradesh (6)].

“That the Demand under the Head Ministry of Communications be reduced to Re. 1.”

[Failure to give similar grades to R. M. S. employees whose responsibilities are same as those of the Posts and Telegraph employees (7)].

“That the Demand under the Head Ministry of Communications be reduced to Re. 1.”

[Delay in reorganisation of Advisory Committees for various post and telegraph and telephone circles in Madhya Pradesh (8)].

“That the Demand under the Head Posts and Telegraphs (Working Expenses) be reduced to Re. 1.”

[Delay in increasing the number of employees in various Posts and Telegraph offices in view of the inconvenience caused to the public (9)].

“That the Demand under the Head Posts and Telegraphs (Working Expenses) be reduced to Re. 1.”

[Delay in providing postal facilities in various villages in Mandsaur and Ratlam districts of Madhya Pradesh and indifference shown towards the demand of the villages for post offices (10)].

“That the Demand under the Head Posts and Telegraphs (Working Expenses) be reduced to Re. 1.”

[Failure to provide P. C. Os and telephone exchanges in places like Tal, Badavada, Nagari, Ringnod and Sunkheda in Mandsaur and Ratlam districts (11)].

“That the Demand under the Head Posts and Telegraphs (Working Expenses) be reduced to Re. 1.”

[Delay in increasing the capacity of the telephone exchanges at Neemuch, Mandsaur and Ratlam in Madhya Pradesh (12)].

“That the Demand under the Head Posts and Telegraphs (Working Expenses) be reduced to Re. 1.”

[Failure to utilise to full capacity the telephone exchange at Jaora in Ratlam district of Madhya Pradesh (13)].

“That the demand under the head Posts and Telegraphs (Working Expenses) be reduced to Re. 1.”

[Lack of suitable waiting rooms for R. M. S employees. (14)]

“That the demand under the head Posts and Telegraphs (Working Expenses) be reduced to Re. 1/—”

[Failure to remove difficulties experienced by the common man in the absence of improvements in the telephone exchanges (15)].

SHRI R. V. Bade (Khargone) : I beg to move:—

“That the demand under the head Posts and Telegraphs (Working Expenses) be reduced to Re. 1/—”

[Policy of demanding security from the villagers for opening a new Post office. (16)]

“That the demand under the head Posts and Telegraphs (Working Expenses) be reduced to Re. 1/—”.

[Failure to open direct telephone line from Khotiya to Khargone which is a district place. (17)]

“That the demand under the head Posts and Telegraphs (Working Expenses) be reduced to Re. 1/—”

[Policy regarding opening of Branch Post offices in Adivasi villages in Madhya Pradesh. (18)]

"That the demand under the head Posts and Telegraphs (Working Expenses) be reduced to Re. 1/-."

[Failure to increase scale of pay of Runner and Postman. (19)]

**SHRI PHOOL CHAND VERMA**  
(Ujjain) : I beg to move :

"That the demand under the head Ministry of Communications be reduced to Re. 1/-."

[Failure to increase the salary of the postmen working in rural areas. (21)]

"That the demand under the head Ministry of Communications be reduced to Re. 1/-."

[Indifference and delay in providing residential accommodation and other facilities to Posts and Telegraph employees. (22)].

I beg to move :

"That the demand under the head Ministry of Communications be reduced by Rs. 100/-."

[Failure to extend telephone facilities to Kantakor village in Dewas District. (23)]

"That the demand under the head Ministry of Communications be reduced by Rs. 100/-."

[Failure to introduce direct trunk-call system between Dewas and Bhopal. (24)]

"That the demand under the head Ministry of Communications be reduced by Rs. 100/-."

[Failure to introduce direct dialling system between New Delhi and Bhopal. (25)]

"That the demand under the head Ministry of Communications be reduced by Rs. 100/-."

[Failure to link Indore with New Delhi,

Bombay, Madras and Calcutta through direct dialling system. (26)].

"That the Demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to introduce automatic dialling system in Ujjain (27)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100"

[Failure to set up a public call office at Kumbarkhari Mohalla in Indore. (28)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

Failure to open post offices in rural areas of Ujjain district. (29)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to open a post office at Kumbarkhari Mohalla in Indore City. (30)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100 "

[Failure to reopen a post office in Pipal Kota of Dewas district. (31)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Delay in taking a decision to enhance pay and dearness allowance of P & T employees (32)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Delay in providing residential accommodation and other facilities to R. M. S. employees. (33)]

"That the Demand under the Head

[Shri Phool Chand Verma]

Ministry of Communications be reduced by Rs. 100.

[Failure to enhance the pay and dearness allowance of R. M. S. employees. (34)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100.

[Failure to provide adequate facilities to P. & T employees in Ujjain. (35)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to remove the inconvenience caused to residents due to shortage of accommodation for the city post office of Indore. (36)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to provide P. C. O. in Tok-Khuid village in Dewas district. (37)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to open a sub-post office in Tok-Khuid village in Dewas district. (38)]

DR. LAXMINARAIN PANDEYA : I beg to move :

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to increase the pay of postmen working in the rural areas. (39)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to increase the pay of persons working in the rural post offices. (40)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Indifference and delay in providing residential accommodation and other facilities to Post and Telegraph employees. (41)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Delay in taking decision for increasing pay and dearness allowance of Post and Telegraph employees. (42)]

"That the Demand under the Head Ministry of Communications be reduced by Rs 100."

[Delay in taking decision to increase pay and dearness allowance of R.M.S. employees. (43)]

SHRI MANORANJAN HAZRA  
(Arambagh) : I beg to move :

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to form Advisory Committees in sub-urban areas of the cities where telephone exchanges exist. (44)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to introduce direct dial system from Calcutta to Howrah, Uttara para, Serampore, Chandernagore, Chinsuonh, Bhatpara, Barrackpore, Chanditurla, Haripal and Arambagh and bring those exchanges into one local zone. (45)]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to abolish toll system between the exchanges of Calcutta and adjacent districts particularly in Howrah, Hooghly and 24-Parganas (46)]



"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to reduce the higher rates of telephone hire and call charges in West Bengal and bring them at par with other States. (47)]

"That the Demand under the Head Posts and Telegraphs (Working Expenses) be reduced by Rs. 100."

[Need to make permanent those employees who have been working for several years in the extra department of the P. & T. Department. (48)]

"That the Demand under the Head Post and Telegraphs (Working Expenses) be reduced by Rs. 100."

[Failure to give local allowance to the postal employees of Konnagar though it is being given to the adjacent areas like Rishra, Serampore and Uttarpara. (49)]

"That the Demand under the Head Posts and Telegraphs (Working Expenses) be reduced by Rs. 100."

[Failure to give similar facilities to the extra departmental class IV employees as are given to other employees of the P. & T. Department. (50)]

**SHRI RAMAVATAR SHASTRI (Patna) :**  
I beg to move :

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Failure to change the bureaucratic attitude prevalent in the Posts and Telegraphs Department (51)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Failure to check harassment of the employees by the officers of Posts and Telegraphs Department (52)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Deterioration in the efficiency of Posts and Telegraphs Department (53)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Failure to remove the difficulties in regard to conditions of service of employees of the Posts and Telegraphs Department (54)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Need to take a policy decision in regard to grant of project allowance to those employees of Posts and Telegraphs who are on duty within 20 kilometers of a Government project (55)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Organisation of puppet unions in Posts and Telegraphs Department by Government (56)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to remove the shortage of drinking water for the employees of Patna R.M.S. (57)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Unsatisfactory work in Patna Telephones District (58)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Inconvenience to telephone subscribers due to deficiencies in telephone system in Patna Town (56)].

[Shri Ramnavatar Shastri]

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to set right several telephones in Patna despite numerous complaints made during the last four months (60)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to nominate the elected M. P. from Patna to Patna Telephone Advisory Committee (61)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to take strict action against those persons who teased lady operators in Patna Telephone Exchange on the occasion of last Holi (62)].

"That the Demand under the head Ministry of Communications be reduced by Rs. 100."

[Failure to dispense with the practice of demanding security for opening post offices in villages (63)].

"That the Demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to change the rules governing the opening of new post offices in view of increasing demand for them (64)].

"That the Demand under the head Ministry of Communications be reduced by Rs. 100."

[Discontinuance of project allowance to postal employees residing within 20 K. M. from Barauni, Garhara, Mokamah, Begu Sarai and Barauni Fertilizer Factory (65)].

"That the Demand under the head Ministry of Communications be reduced by Rs. 100."

[Non-payment of project allowance to postal employees working at Kiul located within 20 K. M. from Barauni Project (66)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Discontinuance of the project allowance of postal employees living in Ranchi (67)].

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Failure to open a P. C. O. at Bihat village in Monghyr district (68)].

SHRI MANORANJAN HAZRA : I beg to move :

"That the Demand under the Head Ministry of Communications be reduced by Rs. 100."

[Need to exempt the Members of Parliament from toll and trunk call charges for keeping contact with the District Headquarter and State Secretariat from their usual place of residence (69)].

SHRI BHOGENDRA JHA (Jainagar) : I beg to move :

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Failure to give concession for urgent and lightning telephone calls on holidays and at night similar to that for ordinary calls (70)].

"That the Demand under the Head Ministry of Communications be reduced to Re. 1."

[Failure to constitute Posts and Telegraph Advisory Committees in Darbhanga and other districts of Bihar (71)].

"That the Demand under the head Ministry of Communications be reduced to Re. 1."

[Failure to introduce direct dialling system between Delhi and the headquarters of all State Governments (72)].

"That the Demand under the head Ministry of Communications be reduced to Re. 1."

[Failure to link with telephone all the block headquarters of North Bihar bordering Nepal (73)].

"That the Demand under the head Ministry of Communications be reduced to Re. 1."

[Failure to increase the pay scales of Dak runners and Postmen (74)].

"That the Demand under the head Ministry of Communications be reduced to Re. 1."

[System of recovery from the villagers in the garb of loss sustained by new Post Offices (75)].

"That the Demand under the head Ministry of Communications be reduced to Re. 1."

[Failure to make telephone system effective and speedy (76)].

"That the Demand under the head Ministry of Communications be reduced to Re. 1."

[Failure to make Madhubani of Bihar as a separate Posts and Telegraphs District (77)].

"That the Demand under the head Ministry of Communications be reduced to Re. 1."

[Failure to sanction minimum living wage to the Posts and Telegraphs employees (78)].

"That the Demand under the head Ministry of Communications be reduced to Re. 1."

[Failure to link Patna and Calcutta by direct dialling system (79)].

"That the Demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a branch post office at Harna village of Jhanjharpur block of Darbhanga district in Bihar (80)].

"That the Demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a public call office at Shaharghat in Madhavapur block of Darbhanga district in Bihar (81)].

"That the Demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a public call office at Babubarahi Block headquarter in Darbhanga district in Bihar (82)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a public call office at Bisfi headquarter in Darbhanga district, Bihar. (83)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a public call office at Basain in Benipalli Block of Darbhanga District in Bihar (84)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a public call office at Lauka in Darbhanga District in Bihar. (85)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a sub-post office in Panchobh D. N. High School of Hayaghat Block of Darbhanga district in Bihar (98)].

[Shri Bhogendra Jha]

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office in Dhabahi village of Laukaha Block of Darbhanga district in Bihar. (99)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office in Machia village of Khajoli Block of Darbhanga district in Bihar (100)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to make permanent the Post Office in Barha village of Bisfi Block of Darbhanga district in Bihar. (101)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to introduce Morse Code system in Babularahi Block headquarters of Darbhanga district in Bihar (102)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to connect Darbhanga in Bihar with Patna and Calcutta by direct dialling system (103)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Post Office at Bajraha village in Bisfi Block in Darbhanga district in Bihar. (104)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide telephone link between Divisional Headquarters Madhubani and Madhavpur Block head-quarters in Darbhanga district in Bihar (105)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to provide telephone link between Benipatti and Bisfi headquarters in Darbhanga district in Bihar. (106)].

"That the demand under the head Ministry of Communications be reduced by Rs. 100."

[Need to open a Public Call Office at Singia Block headquarters in Darbhanga district in Bihar (107)].

MR. DEPUTY-SPEAKER : The cut motions are also before the House. Now we will take up the private Members Bills.

15.30 hrs.

### SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL\*

(Amendment of section 4 and substitution  
of section 8)

श्री वसुधा लाल झाकपाल (गंगानगर) :  
उपाध्यक्ष महोदय, संसद सदस्यों के वेतन और भत्ते अधिनियम, 1954 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की मुझे अनुमति दी जाय।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954."

*The motion was adopted.*